GOVERNMENT OF INDIA WOMEN AND CHILD DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:3290 ANSWERED ON:12.12.2014 DATA ON DESTITUTE CHILDREN Devi Smt. Rama

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has any data on the number of destitute/orphan children in the country, if so, the details thereof along with the agency responsible for maintaining the said data, State/UT-wise;
- (b) the details of various welfare programmes/ schemes being implemented by the Government for such children in the country; and
- (c) the funds allocated, released and utilized for the purpose during each of the last three years and the current year, scheme and State/UT-wise?

Answer

MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI)

- (a): There is no authentic data available centrally regarding the number of destitute/ orphan children in the country.
- (b): The Ministry of Women and Child Development (MWCD) is implementing a centrally sponsored Integrated Child Protection Scheme (ICPS) for rehabilitation and reintegration of children in difficult circumstance, including destitute/orphan children. Under ICPS, financial assistance is provided to the States /UTs for, inter-alia, undertaking a situational analysis of children in difficult circumstances at district level. Financial assistance under ICPS is also provided to States/UTs for setting up and maintenance of various types of Homes, including Children Homes and Specialised Adoption Agencies for children in need of care and protection, including destitute children. The Scheme also provides for family based non-institutional care through adoption, sponsorship and foster-care.
- (c): The details of the funds allocated, released and utilized for the purpose during each of the last three years and the current year, scheme and State/UT- wise under Integrated Child Protection Scheme, are annexed.